NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/74/2016

NAME OF THE PETITIONER(S)

: S.R. Radhakrishnan

NAME OF THE RESPONDENT(S)

: M/s Rajaram Mills Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for R.7

(FOR) HARI SHANFAR NARNI KVMARPAL CHOPPER

Count for Rito 5

ROHAN RAJABEKARAN 3.

Rejayoral & Reghnathin

ORDER

Shri Rohan Rajasekharan, counsel for petitioner present. Shri Sandeep Kumar, counsel for R1 to R5 and Shri S Hari, counsel for R7 are present. Counsel for R7 filed valuation report of the machinery for the purpose of sale. Counsel for petitioner submitted that he did not have any information regarding the sale of machinery. Counsel for R7 is directed to inform the respondents in advance for their presence during the transactions with regard to sale of machinery. Counsel for R7 is also directed to submit a proposal for settlement to the other side in advance and report the final outcome of the same by the next date of hearing. Put up on 28.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)